

(b) Projects and programmes for utilisation of Norwegian assistance will be decided by mutual consultations. Current programmes and projects are broadly in the area of health and family welfare, fisheries development and science & technology.

(c) and (d) Projects and programmes financed from Norwegian assistance are not earmarked for individual states. They cover various states depending upon the nature and scope of the individual programmes and projects.

Annual Domestic Demand of Ferro Alloys

1066. SHRIMATI JAYANTI PATNAIK: Will the Minister of STEEL AND MINES be pleased to state:

(a) the approximate annual domestic demand of ferro alloys in the country;

(b) the average annual production of ferro alloys;

(c) who are the main buyers of ferro alloys in various States;

(d) the total quantities of ferro-alloys lifted by them in 1979-80, 1980-81 and 1981-82; and

(e) the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) Figures relating to the production of major ferro-alloys in the years, 1979-80 and 1980-81 and their estimated domestic demand in 1981-82 are given below:—

(In metric tonnes)

	Actual Production Estimated Demand		
	1979-80	1980-81	1981-82
1 Ferro Manganese	1,70,982	1,81,186	1,80,000
2 Ferro Silicon	40,135	57,921	56,000
3 Ferro Chrome:—			
(i) High Carbon	8,767	7,220	7,000
(ii) Low & Medium Carbon	9,680	12,160	12,000

(c) The main buyers of ferro and the mini steel plants.

alloys are the integrated steel plants

(d) and (e) The quantities of integrated steel plants (excluding 82 were as under:—

major ferro alloys lifted by the main TISCO) in 1979-80, 1980-81 and 1981-

	1979-80	1980-81	1981-82
			(April-October)
1 Ferro Manganese	1,53,022	1,07,392	80,483
2 Ferro Silicon	7,917	13,623	11,531
3 Ferro Chrome:—			
(a) High Carbon	629	417	500
(b) Low Carbon	1,519	2,157	701

There are at present 151 mini steel plants of which at least 140 are in actual operation. Figures relating to off take of ferro-alloys by such units are not readily available and the efforts involved in collecting such information from all of them may not be commensurate with the result.

Inadequacy of Publicity Abroad to Export Potential of Indian Goods

1067. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that no adequate publicity is being given abroad to export potential of Indian goods;

(b) whether it is also a fact that funds available for this purpose are not considered adequate for promotion of exports of Indian tea; and

(c) if so, what steps have been taken to increase the publicity budgets to establish commercial house to deal in tea abroad?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) Publicity as found necessary is invariably given abroad regarding export potential of Indian goods.

(b) and (c). In pursuance of the recommendations of the Tandon Committee on Tea Marketing, Government had constituted Ad Hoc Committees to study and recommend suitable strategies for export of bulk and value added teas. These Committees are *inter alia* examining the question of adequacy of funds or promotion of tea exports and necessary action will be taken on receipt of their recommendations.

Five Industrial Houses set up Joint Ventures Abroad

1068. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to state:

(a) the names of the first 5 large industrial houses who have set up

joint ventures abroad as on 1-11-1981; those under various stages of implementation; the country of location, capital/outlay invested in the form of equity, machinery plant, technical know-how and raw material, if any, supplied and products manufactured;

(b) the profits repatriated to India therefrom since inception year-wise; and

(c) the manner in which Government ensure that all the profits are properly repatriated and accounted for in India and there is no misuse of foreign exchange by these houses or their executives during their foreign trips either on business directly connected with the venture concerned or on some other missions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):

(a) A statement giving the required information as on 1-10-1981 is laid on the Table of the House. [Laid in Library. See No. 18-2960/81]. It gives information on joint ventures promoted/being promoted abroad by Indian companies registered under the MRTP Act, 1969 and coming within the 5 largest MRTP Houses, tentatively ranked according to the size of their assets as on 31-12-1979.

(b) The amount repatriated to India by way of dividends, technical know-how fees, engineering services fees etc. is given below:—

(Rs. lakhs)

	Dividends	Technical know-how etc.
1974-75 & earlier	10.9	8.2
1975-76	65.8
1976-77	12.8	46.3
1977-78	15.2	94.6
1978-79	24.4	106.7
1979-80	128.4	133.9

NOTE: (a) Figures for 1978-79 and 1979-80 are provisional.

(b) Figures are based on information supplied by the Indian parties who have set up joint ventures abroad.